

**[TO BE PUBLISHED IN THE GAZETTE
OF INDIA,
EXTRAORDINARY, PART-II, SECTION 3,
SUB-SECTION (i)]**

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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New Delhi, the 18th August, 2009
27 Sravana, 1931 (SAKA)

Notification No.123 / 2009-Customs (N.T.)

G.S.R. (E) - In pursuance of sub-rule (1) of rule 11 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, the Central Government hereby extends the period upto and inclusive of 18th day of November, 2009 for submission of final findings on safeguard investigation concerning imports of Linear Alkyl Benzene into India.

[F. No.528/37/2009-Cus.(TU)]

(M. M. Parthiban)
Director (Customs)

NOTE: The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R.128(E), dated the 29th July, 1997.